

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.858/99

dt.11-6-99

Between

Gunda Venkateswara Rao

.. Applicant

and

1. Director General
Dept.of Posts
Dak Sadan,
New Delhi

2. Chief Postmaster General
AP Circle
Hyderabad

3. Sr. Supdt. of Post Offices
Eluru Divn., Eluru
WE Gist.

4. Vaditya Krishna
r/o Nagireddigudem village
Chintalapudi Mandalam
WG Dist. AP

.. Respondents

Counsel for the applicant

.. S. Ramakrishna Rao
Advocate

Counsel for the respondents

.. V. Vinod Kumar
CGSC

coram

HON. MR. JUSTICE D.H. NASIR, VICE CHAIRMAN

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

OA.858/99

dt.11-6-1999

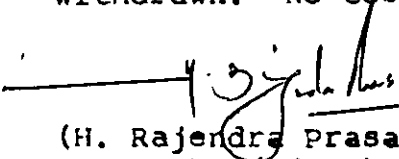
Order

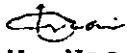
Oral order (per Hon. Mr. Justice DH Nasir, VC)

Heard.

1. Mr. S. Ramakrishna Rao, learned counsel for the applicant, seeks permission to withdraw the present OA. *Permission granted.*

2. Hence, the OA is disposed of as having been withdrawn. No costs.


(H. Rajendra Prasad)
Member (Admn.)


(D.H. Nasir)
Vice Chairman

Dated : 11 June, 1999
Dictated in Open Court


12-6-99

sk

COPY TO:-

1. HOHNJ
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 11/6/99

ORDER / JUDGEMENT

MA. / RA. / CP No.

in

GA. No. 858/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS

SRR

